

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Adm/Judicial/Del/2025-26/Friday

Dated 14.05.2026

**CAUSE LIST OF THIRD MEMBER MATTERS,
PART HEARD MATTERS, CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION, STAY APPLICATIONS
AND EARLY HEARING PETITIONS**

FOR 15-May-2026 (FRIDAY) Hybrid Mode AT 10:30 A.M.AS PER ANNEXURE- 'B'

BEFORE **SHRI MAHAVIR SINGH, VICE PRESIDENT**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 01

EARLY HEARING PETITIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	IT(TP)A	259	DEL	2026	2020-21	[A] UFLEX LIMITED	H			
2	IT(TP)A	260	DEL	2026	2021-22	[A] UFLEX LIMITED	H			
3	IT(TP)A	272	DEL	2026	2020-21	[D] UFLEX LIMITED	H			
4	IT(TP)A	280	DEL	2026	2022-23	[A] UFLEX LIMITED	H			
5	ITA	3604	DEL	2026	2027-28	[A] VISAN FOUNDATION	A			
6	ITA	4374	DEL	2026	1995-96	[A] ZF STEERING GEAR (INDIA) LIMITED	G			
7	ITA	4375	DEL	2026	1996-97	[A] ZF STEERING GEAR (INDIA) LIMITED	G			
8	ITA	4376	DEL	2026	1997-98	[A] ZF STEERING GEAR (INDIA) LIMITED	G			
9	ITA	4377	DEL	2026	1998-99	[A] ZF STEERING GEAR (INDIA) LIMITED	G			
10	ITA	4378	DEL	2026	1999-00	[A] ZF STEERING GEAR (INDIA) LIMITED	G			
11	ITA	4379	DEL	2026	2000-01	[A] ZF STEERING GEAR (INDIA) LIMITED	G			
12	ITA	4380	DEL	2026	2001-02	[A] ZF STEERING GEAR (INDIA) LIMITED	G			
13	ITA	4381	DEL	2026	2002-03	[A] ZF STEERING GEAR (INDIA) LIMITED	G			
14	ITA	4382	DEL	2026	2003-04	[A] ZF STEERING GEAR (INDIA) LIMITED	G			
15	ITA	4383	DEL	2026	2004-05	[A] ZF STEERING GEAR (INDIA) LIMITED	G			

STAY APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	SA	254	DEL	2026	2026-27	[A] ERNET INDIA	B			
2	SA	255	DEL	2026	2018-19	[A] PARVEEN SETHI	G			
3	SA	259	DEL	2026	2017-18	[A] AMCHEM PRODUCTS PRIVATE LIMITED	B			

SPECIAL CONSTITUTION MATTERS (For Re-Constructions)										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	1881	DEL	2015	2010-11	[A] GLOBUS INFOCOM LTD.	C	R/C		

SPECIAL CONSTITUTION MATTERS (For Withdrawals)										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	IT(TP)A	20	DEL	2026	2022-23	[A] TATA STEEL LIMITED	H	Limitation Issue		
2	ITA	2329	DEL	2023	2020-21	[A] EUI LIMITED ((S.G)	D	Limitation Withdrawal		
3	ITA	4301	DEL	2024	2020-21	[A] METSO OUTOTEC INDIA PRIVATE LIMITED (E FILE)	H	TP Ground Withdrawal		
4	ITA	4387	DEL	2024	2020-21	[A] HOTELS.COM INDIA PRIVATE LIMITED (E FILE)	H	Limitation Withdrawal		
5	IT(TP)A	188	DEL	2026	2022-23	[A] METSO INDIA PRIVATE LIMITED	H	Withdrawal		


Assistant Registrar

SPECIAL CONSTITUTION MATTERS (For Transfers)									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	7794	DEL	2025	2022-23	[D] TAGJOY CONSULTANTS PRIVATE LIMITED	E to D		
2	ITA	1519	DEL	2026	2023-24	[A] ESS KAY LAMINATIONS	SMC to DB		
3	ITA	1580	DEL	2026	2023-24	[A] PRAVEEN KUMAR GUPTA	SMC to DB		
4	ITA	1712	DEL	2026	2023-24	[A] ARUN PRASAD	SMC to DB		
5	ITA	1875	DEL	2026	2020-21	[A] SMT. KRISHNA SINGH	SMC to DB		
6	ITA	1936	DEL	2026	2023-24	[A] GULAB CHAND	SMC to DB		
7	ITA	2306	DEL	2026	2023-24	[A] SHAKIL AHMAD KHAN (E- (FILE))	SMC to DB	E- (FILE)	
8	ITA	1523	DEL	2026	2021-22	[A] MANISH MITTAL	SMC to DB		
9	IT(IT)A	2	DEL	2026	2016-17	[D] HONDA MOTOR CO LTD	D to I		
10	IT(IT)A	62	DEL	2026	2022-23	[A] PITNEY BOWES INDIA PRIVATE LIMITED (S/G)	D to I	S/G	

CONSOLIDATION PETITIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	7651	DEL	2025	2026-27	[A] VAIDIK SEWA TRUST	E		
2	ITA	5138	DEL	2026	2022-23	[A] VAIDIK SEWA TRUST	B		
3	ITA	3445	DEL	2025	2021-22	[A] JEETMAL CHORARIA	E		
4	ITA	4514	DEL	2025	2021-22	[D] JEETMAL CHORARIA	E		
5	ITA	4602	DEL	2026	2020-21	[A] JEETMAL CHORARIA	G		
6	ITA	1386	DEL	2026	2014-15	[A] HARISH BANSAL	G		
7	ITA	8302	DEL	2025	2016-17	[A] HARISH BANSAL (E FILE)	F		
8	ITA	9074	DEL	2025	2013-14	[D] INDUS TOWER LIMITED (E. FILING)	B		
9	ITA	9075	DEL	2025	2014-15	[D] INDUS TOWER LIMITED (E. FILING)	B		
10	ITA	9076	DEL	2025	2016-17	[D] INDUS TOWER LIMITED (E. FILING)	B		
11	ITA	9077	DEL	2025	2017-18	[D] INDUS TOWERS LIMITED (E. FILING)	B		
12	ITA	8793	DEL	2025	2014-15	[A] INDUS TOWERS LTD.	A		
13	ITA	8794	DEL	2025	2016-17	[A] INDUS TOWERS LTD.	A		
14	ITA	8795	DEL	2025	2017-18	[A] INDUS TOWERS LTD.	A		
15	ITA	8901	DEL	2025	2013-14	[A] INDUS TOWERS LTD.	A		
16	ITA	7927	DEL	2025	2012-13	[D] INDUS TOWER LIMITED	E		
17	ITA	4578	DEL	2025	2017-18	[D] IOC SHARES TRUST (E. FILING)	B		
18	ITA	5464	DEL	2025	2018-19	[A] IOC SHARES TRUST	F		
19	ITA	7886	DEL	2025	2018-19	[D] IOC SHARES TRUST	E		
20	ITA	1357	DEL	2026	2019-20	[D] PRANUSHA ELECTRO SOLUTIONS PRIVATE LIMITED	G		
21	ITA	1358	DEL	2026	2020-21	[D] PRANUSHA ELECTRO SOLUTIONS PVT. LTD	G		
22	ITA	9057	DEL	2025	2019-20	[A] M/S. PRANUSHA ELECTRO SOLUTIONS PVT. LTD	A		
23	ITA	31	DEL	2026	2017-18	[D] M/S URJAA METALLICS PVT. LTD. (EARLIER KNOWN AS M/S ACCIL AUTO STEELS PVT. LTD.) (E. FILING)	B		
24	ITA	7119	DEL	2025	2017-18	[A] M/S URJAA METALLICS PRIVATE LIMITED	C		

BEFORE **SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER**
AND **SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

Court No. 02

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	MA	473	DEL	2023	2017-18	[A] RAMESH CHANDER BEDI	SMC		

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**

Court No. 03

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	1981	DEL	2026	2017-18	[A] U.S. ELECTROCOMPONENTS PRIVATE LIMITED (E-(FILE))	SMC		
2	ITA	245	DEL	2026	2012-13	[A] SWARAN SINGH (E-(FILE) (C/F))	SMC		
3	ITA	8830	DEL	2025	2019-20	[A] VISHESH DEVELOPERS PVT LTD	SMC		


Assistant Registrar

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**
AND **SHRI M BALAGANESH, ACCOUNTANT MEMBER**

Court No. 03

STAY APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	643	DEL	2025	2020-21	[A] HUAWEI TELECOMMUNICATIONS INDIA COMPANY Pvt Ltd.	H	
2	SA	652	DEL	2025	2021-22	[A] HUAWEI TELECOMMUNICATIONS INDIA COMPANY Pvt Ltd.	H	
3	SA	199	DEL	2026	2019-20	[A] HUAWEI TELECOMMUNICATIONS INDIA COMPANY Pvt Ltd.	H	
4	SA	201	DEL	2026	2022-23	[A] HUAWEI TELECOMMUNICATIONS INDIA COMPANY Pvt Ltd.	H	
5	SA	251	DEL	2026	2015-16	[A] HUAWEI TELECOMMUNICATIONS INDIA COMPANY Pvt Ltd.	H	
6	SA	12	DEL	2026	2022-23	[A] INTERGLOBE AIR TRANSPORT LIMITED	H	
7	SA	248	DEL	2026	2022-23	[A] ASIAN HONDA MOTOR CO. LTD, THAILAND	D	
8	SA	256	DEL	2026	2022-23	[A] BENTLEY SYSTEMS INDIA PRIVATE LIMITED	D	
9	SA	257	DEL	2026	2023-24	[A] MITSUI KINZOKU COMPANY LIMITED	D	
10	SA	258	DEL	2026	2023-24	[A] NITERRA CO LTD	D	

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**
AND **SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

Court No. 03

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	IT(IT)A	1518	DEL	2025	2022-23	[A] ILLUMINA SINGAPORE PTE LTD	D	
2	ITA	1373	DEL	2025	2022-23	[A] AUTOMATION ANYWHERE INC	D	
3	ITA	1473	DEL	2025	2022-23	[A] GRASS VALLEY SINGAPORE PTE. LTD.	D	
4	ITA	1749	DEL	2025	2022-23	[A] MARUBENI-ITOCHEU STEEL INC.	D	
5	ITA	2348	DEL	2023	2020-21	[A] WIND RIVER SYSTEMS, INC. (E- (FILING))	D	
6	ITA	2963	DEL	2025	2021-22	[A] AUTOMATION ANYWHERE INC (S/G)	D	
7	ITA	3529	DEL	2023	2021-22	[A] ILLUMINA SINGAPORE PTE LTD (S.G. E-(FILING))	D	
8	ITA	4760	DEL	2025	2013-14	[A] DINESH ARORA	C	

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI YOGESH KUMAR US, JUDICIAL MEMBER**


Court No. 06

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4878	DEL	2025	2017-18	[A] VINOD KUMAR JAIN	C	

BEFORE **SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**

Court No. 07

STAY APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	535	DEL	2024	2021-22	[A] WILLIS TOWERS WATSON INDIA INSURANCE BROKERS PRIVATE LIMITED	I	
2	SA	42	DEL	2026	2022-23	[A] GIESECKE & DEVRIENT MS INDIA PRIVATE LIMITED	H	
3	SA	243	DEL	2026	2014-15	[A] GIESECKE & DEVRIENT (INDIA) PVT. LTD.	I	
4	SA	43	DEL	2026	2022-23	[A] GLORYBIRD INDIA PVT LTD	H	
5	SA	54	DEL	2026	2022-23	[A] MARKEM-IMAJE INDIA PRIVATE LIMITED	H	
6	SA	123	DEL	2026	2022-23	[A] K.S. COMMODITIES PRIVATE LIMITED	H	
7	SA	131	DEL	2026	2022-23	[A] FMI AUTOMOTIVE COMPONENTS PRIVATE LIMITED	H	
8	SA	206	DEL	2026	2022-23	[A] MUSASHI AUTO PARTS INDIA PRIVATE LIMITED	H	
9	SA	245	DEL	2026	2021-22	[A] CORTEVA AGRISCIENCE INDIA PRIVATE LIMITED	I	
10	SA	253	DEL	2026	2022-23	[A] AGILENT TECHNOLOGIES INDIA PRIVATE LIMITED	H	


Assistant Registrar
14-May-2026

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Adm/Judicial/Del/2025-26/Friday

Dated: 14.05.2026

**CAUSE LIST OF
MISCELLANEOUS APPLICATIONS
FOR 15-May-2026 (FRIDAY) HYBRID AT 10:30 AM AS PER ANNEXURE-"B"**

BEFORE **SHRI MAHAVIR SINGH, VICE PRESIDENT**
AND **SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

Court No. 01

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	138	DEL	2026	2014-15	[D] ADVENTURE RESORTS AND CRUISES PVT. LTD.	F	MS/VP	
2	MA	350	DEL	2023	2003-04	[A] RAI BAHADUR RAGHBIR SINGH EDUCATIONAL SOCIETY	F	BKS/AM	

BEFORE **SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER**
AND **SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**

Court No. 02

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	49	DEL	2022	2005-06	[A] MR. GAUTAM KUMAR	C	SRR/AM	
2	MA	64	DEL	2023	2007-08	[A] MR. GAUTAM KUMAR	C	SRR/AM	
3	MA	142	DEL	2020	2009-10	[D] M/S HBN DAIRIES & ALLIED LTD.	C	SRR/AM	
4	MA	160	DEL	2020	2005-06	[A] MAHABIR PROTEINEX LTD.	E	CNP/JM	
5	MA	218	DEL	2021	2014-15	[D] BABA ALLOYS PVT. LTD.	A	CNP/JM	
6	MA	247	DEL	2022	2015-16	[A] MATRIX CELLULAR SERVICES PVT. LTD.	E	CNP/JM	
7	MA	377	DEL	2018	2006-07	[A] VIRENDRA KUMAR GUPTA	G	CNP/JM	
8	MA	492	DEL	2017	2007-08	[A] SH. JUGNU SINGHAL	D	CNP/JM	
9	MA	493	DEL	2017	2007-08	[A] SMT. RADHA SINGHAL	D	CNP/JM	
10	MA	589	DEL	2019	2008-09	[D] M/S. NARSI IRON & STEEL PVT. LTD.	E	CNP/JM	
11	MA	674	DEL	2017	2008-09	[A] PROVIDENT INV. & INDUSTRIES (P) LTD.	F	CNP/JM	

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 03

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	251	DEL	2026	2023-24	[A] TRAVELPORT INTERNATIONAL OPERATIONS LIMITED	D	MA/AM	

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**


Court No. 04

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	377	DEL	2025	2018-19	[D] RIYAZ	SMC	SSG/JM	

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**

Court No. 04

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	42	DEL	2026	2010-11	[D] CO-OPERATIVE CANE DEVELOPMENT UNION LTD.	B	SSG/JM	
2	MA	43	DEL	2026	2011-12	[D] CO-OPERATIVE CANE DEVELOPMENT UNION LTD.	B	SSG/JM	
3	MA	44	DEL	2026	2012-13	[D] CO-OPERATIVE CANE DEVELOPMENT UNION LTD.	B	SSG/JM	
4	MA	45	DEL	2026	2014-15	[D] CO-OPERATIVE CANE DEVELOPMENT UNION LTD.	B	SSG/JM	
5	MA	56	DEL	2026	2015-16	[D] CO-OPERATIVE CANE DEVELOPMENT UNION LTD.	B	SSG/JM	
6	MA	105	DEL	2021	2013-14	[D] JAI SINGH	D	SRR/AM	
7	MA	106	DEL	2021	2014-15	[D] JAI SINGH	D	SRR/AM	


Assistant Registrar

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

Court No. 04

MISCELLANEOUS APPLICATIONS							Bench	TO Author
Srl	Appeal Number			Assmt. Year	Assessee			
1	MA	14	DEL	2026	2013-14	[A] PATANJALI AYURVED LTD	B	SSG/JM
2	MA	15	DEL	2026	2014-15	[A] PATANJALI AYURVED LTD	B	SSG/JM
3	MA	16	DEL	2026	2015-16	[A] PATANJALI AYURVED LTD	B	SSG/JM
4	MA	73	DEL	2026	2014-15	[A] DEEPAK VOHRA	B	SSG/JM
5	MA	74	DEL	2026	2015-16	[A] DEEPAK VOHRA	B	SSG/JM
6	MA	257	DEL	2026	2020-21	[A] GURUCHARAN SINGH HORA	G	SSG/JM
7	MA	261	DEL	2026	2015-16	[A] LATE YASH CHOWDHARY	G	SSG/JM
8	MA	262	DEL	2026	2016-17	[A] LATE YASH CHOWDHARY	G	SSG/JM
9	MA	263	DEL	2026	2017-18	[A] LATE YASH CHOWDHARY	G	SSG/JM

BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND MS. MADHUMITA ROY, JUDICIAL MEMBER

Court No. 05

MISCELLANEOUS APPLICATIONS							Bench	TO Author
Srl	Appeal Number			Assmt. Year	Assessee			
1	MA	171	DEL	2021	2007-08	[D] M/S. SHALIMAR TOWN PLANERS PVT. LTD.	G	MBG/AM
2	MA	230	DEL	2025	2011-12	[A] M/S. GARDEN VIEW FOODS PVT. LTD.	C	MBG/AM
3	MA	231	DEL	2025	2012-13	[A] M/S. GARDEN VIEW FOODS PVT. LTD.	C	MBG/AM
4	MA	376	DEL	2024	2012-13	[D] DELITE BUILDPRO PVT. LTD.	B	MBG/AM

BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND SHRI YOGESH KUMAR US, JUDICIAL MEMBER

Court No. 06

MISCELLANEOUS APPLICATIONS							Bench	TO Author
Srl	Appeal Number			Assmt. Year	Assessee			
1	MA	397	DEL	2023	2012-13	[D] M/S. MAGNUM INTERNATIONAL TRADING COMPANY PVT. LTD.	E	YK/JM

BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND SHRI SUDHIR KUMAR, JUDICIAL MEMBER

Court No. 09

MISCELLANEOUS APPLICATIONS							Bench	TO Author
Srl	Appeal Number			Assmt. Year	Assessee			
1	MA	141	DEL	2020	2015-16	[D] MAHINDER SINGH	E	SK/JM

BEFORE SHRI RAMIT KOCHAR, ACCOUNTANT MEMBER
AND SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER

Court No. 08

MISCELLANEOUS APPLICATIONS							Bench	TO Author
Srl	Appeal Number			Assmt. Year	Assessee			
1	MA	452	DEL	2025	2017-18	[D] ROLLS-ROYCE INDIA PRIVATE LIMITED	H	RKC/JM

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER

Court No. 05

MISCELLANEOUS APPLICATIONS							Bench	TO Author
Srl	Appeal Number			Assmt. Year	Assessee			
1	MA	508	DEL	2025	2014-15	[A] KHALILUR RAHAMAN	SMC	MR/JM

BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

Court No. 05

MISCELLANEOUS APPLICATIONS							Bench	TO Author
Srl	Appeal Number			Assmt. Year	Assessee			
1	MA	226	DEL	2019	01/04/85 to 02/08/95	[A] M/S ACTION ELECTRONICS	A	MR/JM
2	MA	575	DEL	2018	2005-06	[D] TRANSCEND MT SERVICES PVT LTD	I-2	MR/JM


Assistant Registrar

BEFORE **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**
AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

Court No. 08

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	20	DEL	2026	2015-16	[A] VIJAY SINGH CHAUHAN	F	RKC/JM	
2	MA	71	DEL	2026	2007-08	[D] GOEL JEWELLERY & MART P. LTD.	C	RKC/JM	

BEFORE **SHRI SUDHIR KUMAR, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 09

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	177	DEL	2026	2014-15	[A] MAHAGUN (INDIA) PVT. LTD.	E	SK/JM	
2	MA	178	DEL	2026	2015-16	[A] MAHAGUN (INDIA) PVT. LTD	E	SK/JM	
3	MA	179	DEL	2026	2016-17	[A] MAHAGUN (INDIA) PVT LTD	E	SK/JM	
4	MA	246	DEL	2026	2014-15	[D] MAHAGUN (INDIA) PVT. LTD.	E	SK/JM	
5	MA	247	DEL	2026	2015-16	[D] MAHAGUN (INDIA) PVT. LTD	E	SK/JM	
6	MA	248	DEL	2026	2016-17	[D] MAHAGUN (INDIA) PVT LTD	E	SK/JM	

***REST OF MISCELLANEOUS APPLICATIONS ARE ADJOURNED AS PER ANNEXURE-'A'.**


Assistant Registrar
14-May-2026

INCOME TAX APPELLATE TRIBUNAL: DELHI BENCHES: NEW DELHI

Date: 14th May, 2026

The following Miscellaneous Applications fixed for hearing on 15.05.2026 are adjourned as per list below: -

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 29.06.2026	
Sri	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	34	DEL	2026	2010-11	[A] PRADEEP KUMAR JINDAL	F	AS/AM
2	MA	35	DEL	2026	2011-12	[A] PRADEEP KUMAR JINDAL	F	AS/AM
3	MA	36	DEL	2026	2012-13	[A] PRADEEP KUMAR JINDAL	F	AS/AM
4	MA	37	DEL	2026	2013-14	[A] PRADEEP KUMAR JINDAL	F	AS/AM
5	MA	38	DEL	2026	2014-15	[A] PRADEEP KUMAR JINDAL	F	AS/AM
6	MA	39	DEL	2026	2015-16	[A] PRADEEP KUMAR JINDAL	F	AS/AM

BEFORE **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**
AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 29.06.2026	
Sri	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	210	DEL	2026	2013-14	[A] JAVI HOME PRIVATE LIMITED	C	AS/AM
2	MA	211	DEL	2026	2017-18	[A] JAVI HOME PRIVATE LIMITED	C	AS/AM


Assistant Registrar
14-May-2026

INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

Annexure-‘B’

Dated 14th May, 2026

Links of the Court Rooms of ITAT, Delhi Benches for Joining through Video Conferencing on 15.05.2026:-

Court No.	Room	Meeting link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)
Court Room 1		https://itatdelhizone.webex.com/meet/court_room_1	25180242862
Court Room 2		https://itatdelhizone.webex.com/meet/court_room_2	25191305622
Court Room 3		https://itatdelhizone.webex.com/meet/court_room_3	25177451276
Court Room 4		https://itatdelhizone.webex.com/meet/court_room_4	25142052414
Court Room 5		https://itatdelhizone.webex.com/meet/court_room_5	25126239355
Court Room 6		https://itatdelhizone.webex.com/meet/court_room_6	25119658243
Court Room 7		https://itatdelhizone.webex.com/meet/Court_Room_7	25127955211
Court Room 8		https://itatdelhizone.webex.com/meet/court_room_8	25104506738
Court Room 9		https://itatdelhizone.webex.com/meet/Court_Room_9	25176466721

The counsels can join the Hybrid Court Room through the above mentioned Video Conferencing links.

1. Links will be open at-least 15 minutes before the commencement of the Bench proceedings.
2. The links will remain active when the bench is sitting during Court hours of the Tribunal.
3. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
4. The Counsels/DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
5. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
6. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
7. Paper Books, Synopsis, Written submissions etc., should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.


Assistant Registrar